

THE MINISTER OF TOURISM (MUFTI MOHD. SYED): (a) and (b). This case relates to embazzlement of money and not theft. A police case was registered by ITDC on 9 February, 1987 for embazzlement of money. The police is investigating into the matter.

Resettlement of Displaced Persons staying in Ferozeshah Kotla

1567. PROF. NARAIN CHAND PARASHAR : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 3471 on 26 November, 1986 regarding rehabilitation of displaced persons migrated from West Pakistan in 1947 and state the exact period likely to be taken to ensure the resettlement of the displaced persons staying at the monument of Feroz Shah Kotla ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : The Government have not yet taken a final decision in the matter.

Powerloom Units in Konkan Region

1568. PROF. MADHU DANDAVATE : Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that a large number of textile workers displaced during the last prolonged textile strike in Bombay have migrated to the Konkan region of Maharashtra ; and

(b) if so, whether Union Government propose to give assistance to set up powerloom units in the rural areas of the Konkan region to provide employment to the displaced textile workers ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) It is reported that during the last prolonged strike period in Bombay many textile workers returned to their native places including Konkan region of Maharashtra,

(b) The formulation and implementation of schemes for setting up powerlooms in any State are being done by the State Government concerned.

Take-over of Barytes Export

1569. SHRI LAKSHMAN MALLICK : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have received any representation for private exporters of Barytes requesting that Barytes exports may be taken over by Government ;

(b) whether it is a fact that Barytes miners are also finding it difficult to get buyers as they face stiff competition from Chinese exporters ; and

(c) if so, the reaction of Government in this regard ?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKAR) : (a) No, Sir.

(b) Export of Barytes from India face competition from China. The demand for Barytes in the international market has fallen because of slump in oil exploration all over the world.

(c) To make export of Barytes more competitive, the minimum export price of the item has been revised and fixed at lower levels w.e.f. 23.12.86.

Recognition of Arya Samaj Satyagrahis As Freedom Fighters

1571. SHRI MANVENDRA SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have recognised the Arya Samaj Satyagrahis as freedom fighters ;

(b) the minimum sentence undergone in jail required for making them eligible for freedom fighters' pension ;

(c) whether a satyagrahi is entitled to freedom fighters' pension in case of